

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 OF 2016

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Telengana Offset Printers Association ...Appellant(s)

Vs.

Telengana State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N
Ms. Devahuti Tamuli
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Ms. Vidyottma for R.1

Mr. Rakesh K. Sharma for R.2 & 3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 17.03.2017 after serving copy on the other side.

List the matter on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh